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SLP(C)No. 17996 OF 2002
ITEM No.205

Court No. 1

SECTION XI
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.17996/2002

(From the judgement and order dated 26/07/2002 in CMWP 31196/96
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

MANOJ KUMAR AND ANR.

Petitioner (s)

VERSUS

MUNNI DEVI

Respondent (s)

(With prayer for interim relief)(For Final Disposal)

Date : 17/12/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE G.P. MATHUR

HON'BLE MR. JUSTICE P.P. NAOLEKAR

For Petitioner (s)Mr. Siddharth Bhatnagar, Adv.
Mr. Anurag Sharma, Adv.
Mr. Prashant Kumar,Adv.

For Respondent (s)
Mr. E.C. Agrawala,Adv.
Mr. Mahesh Agarwal, adv.
Mr. Rishi Agrawal, adv.

UPON hearing counsel the Court made the following

O R D E R

Heard learned counsel for the parties.

Hearing concluded.

Orders reserved.

(Ajay Kr. Jain)

(Radha R. Bhatia)

Court Master

Court Master

LIST OF BOOKS :

- 1.1980 (4) SCC, 595
- 2.1987 (4) SCC, 319 at 326
- 3.1998 (1) SCC, 732 at 747, 750